

ITEM NO.111

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 14080/2015

UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION & ANR. Appellant(s)

VERSUS

SMT. ARCHANA TIWARI & ORS.

Respondent(s)

Date : 17-08-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) Ms. Garima Prashad, Sr. Adv.  
Mr. Nishit Agrawal, AOR  
Mr. Shadab Khan, Adv.  
Ms. Kanishka Mittal, Adv.

For Respondent(s) Mr. Anurag Dubey, Adv.  
Ms. Anjali Tiwari, Adv.  
Ms. Manisha Yadav, Adv.  
Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following  
O R D E R

At the request of learned counsel for the respondents  
list next week.

(RAJNI MUKHI)  
COURT MASTER (SH)

(DIPTI KHURANA)  
ASSISTANT REGISTRAR